

Annexure - 6

Name of the corporate debtor: Lanco Amarkantak Power Limited

Date of commencement of CIRP: 5th September 2019*

**Note - NCLT Hyderabad pronounced the order on 5th Sept 2019 admitting Lanco Amarkantak Power Limited ("LAPL") into Corporate Insolvency Resolution Process. Certified copy of the order was made available on 12 Sept 2019 and was received by IRP on 13 Sept 2019.*

List of creditors as on: 21st July 21

List of operational creditors (Employees)

Amount in INR

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Not applicable	Susavon Bundopadhyay	20-Nov-19	32,225	32,225	Staff	No	0%	-	No	-	-	-
2	Not applicable	Sanjay Kumar Jain	15-Jun-20	7,60,700	7,60,000	Staff	No	0%	-	No	700.00	-	-
	Total			7,92,925	7,92,225				-		700	-	